

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

WP No. 34475 of 2024

(RAKESH SINGH BHADORIA vs STATE BAR COUNCIL OF MADHYA PRADESH AND OTHERS)

Dated : 11-11-2024

Shri Ravindranath Chaturvedi, Shri Arihant Tiwari and Shri Akshar

Deep - Advocates for the petitioner.

Issue notice to respondents, humdast in addition, returnable on
26.11.2024.

(SANJEEV SACHDEVA)
JUDGE

(VINAY SARAF)
JUDGE